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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Counsel for Representing
petitioner
A-M SRIDHARAN

Counsel for
petitioner

M. Sub.

Preeti S. Ram

Counsel for R1, R2, R4

Shelley

for
Kalyanlal K. Kalyanathan
Advocates

Enthia Ahmed V.K
for K. Gautham Kumar

Counsel for
R3

Enthia

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 and counsel for R3 are present. Both the counsels prayed for time for making submissions stating that a connected matter is pending before the High Court of Kerala. Time is enlarged at request. Put up alongwith TCP/53/2016 on 19.02.2018.

- sd -

(S VIJAYARAGHAVAN)
Member (Technical)

- sd -

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)